

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
N E W D E L H I

O.A. No. 1332/90
T.A. No.

199

DATE OF DECISION 08.02.1991.

<u>Shri Anwar Husain</u>	Petitioner
<u>Shri T.C. Aggarwal</u>	Advocate for the Petitioner(s)
Versus	
<u>Union of India & Another</u>	Respondent
<u>Shri M.L. Verma</u>	Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. P.K. KARTHA, VICE CHAIRMAN(J)

The Hon'ble Mr. D.K. CHAKRAVORTY, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the Judgement? Yes
2. To be referred to the Reporter or not? No
3. Whether their Lordships wish to see the fair copy of the Judgement? / No
4. Whether it needs to be circulated to other Benches of the Tribunal? / No

JUDGMENT

(of the Bench delivered by Hon'ble Mr. P.K. Kartha,
Vice Chairman(J))

The applicant, who has worked as Casual Artist in Doordarshan, filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for the following reliefs:-

of

(i) That the applicant being a very low class of society, be granted cost and application admitted.

(ii) That direct respondent to appoint applicant and thereafter desist from illegally terminating the services of applicant.

(iii) To direct respondent to regularise applicant

as Class IV, peon, with pay of period of artificial break and pay for the total period on the basis of regular class IV with other benefits.

(iv) To such other order or orders, direction or directions as the Hon'ble Tribunal deem fit and proper to meet the end of justice."

2. The Tribunal has disposed of a batch of applications filed by Casual Artists seeking similar reliefs by a separate judgment dated 8.2.1991 (OA NO.894/1990 and connected matters), to which both of us are parties. The present application is disposed of with the same directions as in paras 14 and 15 of the said judgment for the reasons mentioned therein which equally apply to the instant case.

There will be no order as to costs.

Dulal Chakraborty 8/2/91
(D.K. CHAKRAVORTY)
ADMINISTRATIVE MEMBER

Partha 8/2/91
(P.K. KARTHA)
VICE CHAIRMAN (J)